

THE INDIAN UNIVERSITIES (REPEAL) ACT, 2001

No. 36 OF 2001

[4th September, 2001.]

An Act to repeal the Indian Universities Act, 1904.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Indian Universities (Repeal) Act, 2001.

**Repeal of Act 8
of 1904.**

2. The Indian Universities Act, 1904 is hereby repealed.